GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO. 3147 TO BE ANSWERED ON MARCH 16, 2016

VACANT HOUSES

No. 3147 SHRI ARKA KESHARI DEO: SHRI KAPIL MORESHWAR PATIL: SHRI BHARAT SINGH: SHRI PRAHLAD SINGH PATEL: SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether several housing units that came up in the country between 2010 and 2015 are lying vacant;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to address the issue?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

(a): Out of 13,92,589 houses approved under Basic Services to Urban Poor (BSUP) and Integrated Housing for Slum Development Programme (IHSDP) components of Jawaharlal Nehru Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY), construction of 10,02,382 houses was completed till 31.12.2015. Out of this, construction of 7,32,734 houses was completed during 2010-15. Of the 10,02,382 completed houses, 7,87,300 houses were occupied by beneficiaries uptil 31st December 2015.

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(b) & (c): Allotment of houses constructed under these schemes is the responsibility of the State/UT Governments concerned. Some of the houses built under these schemes are lying vacant due to reluctance of slum dwellers to shift, lack of/incomplete basic infrastructure and livelihood sources etc.

The Ministry reviews status of ongoing projects under these schemes through Quarterly and Monthly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and review meetings at the level of Secretary (HUPA). Through these reviews, State/UT governments have been advised to complete the ongoing projects as early as possible within the extended period of JNNURM i.e. by 31.03.2017, submit plan of action for completion of ongoing projects, plan for 100% occupancy and submit the project completion certificates.
